

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:216
ANSWERED ON:03.07.2009
NGOS FOR STS
Yadav Shri M. Anjan Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the Non-Governmental Organizations (NGOs) engaged in implementing various welfare schemes for Scheduled Tribes in the country including Andhra Pradesh, scheme-wise/ State-wise/UT-wise;
- (b) the details of funds released by the Government to each NGO and utilized by these NGOs during each of the last three years and the current year, scheme-wise, State-wise/UT-wise;
- (c) whether the Government has noticed any irregularity in the disbursement of grants;
- (d) if so, the details thereof; and
- (e) the action taken or likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) & (b) : The Scheme-wise and State-wise/UT-wise details of Non-Governmental Organizations (NGOs), who have been provided funds during the last three years and the current year from the Ministry of Tribal Affairs, to implement various schemes for welfare of Scheduled Tribes in the country including Andhra Pradesh are enclosed at Annexure. Further, no grants are released to NGOs unless they furnish utilization certificate of grants released in previous year.
- (c) : No such irregularity has been reported in the disbursement of grants at the level of sanctioning authority during the last three years.
- (d) & (e) : Does not arise.